

# High Court of Sikkim

Record of proceedings

## **I.A. No. 01 of 2023 in CRL.L.P/31/2023(Filing No.)**

State of Sikkim

Applicant

*VERSUS*

Rup Narayan Rai (Chamling) and Others

Respondents

Date : **16-08-2023**

CORAM : **THE HON'BLE MRS. JUSTICE MEENAKSHI MADAN RAI, JUDGE**  
**THE HON'BLE MR. JUSTICE BHASKAR RAJ PRADHAN, JUDGE**

For Applicant Mr. Thinlay Dorjee Bhutia, Additional Public Prosecutor.

For Respondents None present.

Rai, J.

Heard on I.A. No.01 of 2023, which is an application filed by the State-Appellant, under Section 5 of the Limitation Act, 1963, seeking condonation of 273 days' delay in filing the instant Appeal.

Issue Notice to the Respondents.

Requisites be filed within three days.

List on 04-10-2023.

**Judge**  
16-08-2023

**Judge**  
16-08-2023